

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s Wig Brothers Construction Private Limited**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Wig Brothers Construction Private Limited
2.	Date of incorporation of corporate debtor	21/05/1996
3.	Authority under which corporate debtor is registered.	Registrar of Companies-NCT of Delhi and Haryana
4.	Corporate Identity No. of corporate debtor	U45201DL1996PTC079040
5.	Address of the registered office and principal office (if any) of corporate debtor	423-424 Upper Ground Floor, Double Storey New Rajendra Nagar New Delhi
6.	Date of closure of Insolvency Resolution Process	27/11/2019
7.	Liquidation commencement date of corporate debtor	27/11/2019 (Vide order dated 27.11.2019 the Hon'ble NCLT directed the Corporate Debtor to be liquidated. Due to replacement of the Liquidator the Hon'ble NCLT on the application filed by the undersigned has excluded the time period from 27/11/2019 till 22/05/2020 from the liquidation process of the Corporate Debtor vide order dated 22/05/2020.)*
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Mr. Paramjeet Singh Bhatia Reg No. -IBBI/PA-001/IP-P00961/2017-2018/11582
9.	Address and e-mail of the liquidator, as registered with the Board	Add: C-39, Surya Nagar, Ghaziabad, Uttar Pradesh-201011 E-Mail: bhatiaparam.s@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: ARCK Resolution Professionals LLP, 409, 4 th Floor, Ansal Bhawan, 16 K G Marg, Connaught Place, New Delhi-110001 E-Mail: insolvency@arck.in
11.	Last date for submission of claims	21/06/2020 (30 days from 23/05/2020 in view of exclusion order dated 22-05-2020 passed by the Hon'ble NCLT)

Notice is hereby given that Hon'ble National Company Law Tribunal, Bench-III, New Delhi has ordered the commencement of liquidation of the M/s Wig Brothers Construction Private Limited on 27/11/2019*

The stakeholders of M/s Wig Brothers Construction Private Limited are hereby called upon to submit their claims with proof on or before 21/06/2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.



(Handwritten signature of Paramjeet Singh Bhatia)

Submission of false or misleading proof of claims shall attract penalties.

****Note: All the timelines under liquidation process will commence w.e.f. 23/05/2020 in view of the exclusion order dated 22-05-2020 passed by Hon'ble NCLT granting exclusion of time period from 27/11/2019 till 22/05/2020.***



Mr. Paramjeet Singh Bhatia
Liquidator – M/s Wig Brothers Construction Private Limited

Date: 23/05/2020

Place: New Delhi

